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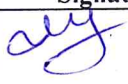

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.67/252/HDB/2017
NAME OF THE COMPANY	Tecons Oleum India Ltd
NAME OF THE PETITIONER(S)	Tecons Oleum India Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies ,Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.C.H.VENKAT REDDY	PCS	kvenkatreddy@stn.com 9848405691	
DR.S.V. RAMA KRISHNA	Adv.	9848405691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Shri. K.C.H Venkat Reddy, learned PCS for the petitioner and Dr. S.V. Rama Krishna, learned counsel for the petitioner.

CA is disposed of by separate order.



Member (Technical)



Member (Judicial)